

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 108

IA-1328,1341/ND/2021 in (IB)-48/ND/2021

IN THE MATTER OF:

Interglobe Technology Quotient Pvt. Ltd.	...	Applicant
Vs.		
Business Travels Pvt. Ltd.	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 12.07.2021

Coram:

**SHRI P. S. N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Kishore Kumar, Mr. Kushagra Aman, Advs.
For the Respondent : Ms. Sumedha Chadha, Adv.

ORDER

Due to paucity of time, matter is adjourned to 26.08.2021.



**ASIM KUMAR PAL
COURT OFFICER**